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NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For admission, an
memo,

Branch

11/11/02

Copy of order
dt. 15/11/02 issued
to the Council for
both side.

21/11/02
S.O.

11/11/02

02. Order dated 15-11-2002.

During the midst of
hearing on admission, Learned
counsel for the Applicant files
a memo seeking Permissies to
withdraw this original Application.
In view of the memo filed
today, this OA is dismissed
as withdrawn.

15/11
V.R. chairperson

15/11
Member (J)

21/11/02